

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.204 OF 2019**

**In the matter of:**

P. Vijay Kumar

Appellant

Vs

Priya Trading Company & Ors

Respondents

Mr S. K. Sahijpal, Ms Raakhi Sahijpal, Ms Manish Saini, Ms Minika Gupta,  
Advocates for appellant.

Mr G. Murali, RP in person.

Mr Sangram Patnaik, Mr K.K. Patra, Mr Jayant Goyal, Mr. Swayamsidha,  
Advocates for R1 and R2.

**ORDER**

**31.07.2019-** Heard Mr. S.K. Sahijpal, Advocate representing the appellant in part. Hearing remained inconclusive. Post the appeal for further arguments on **13<sup>th</sup> August, 2019** at **12 O'Clock**.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**